

HIGH COURT OF DELHI : NEW DELHI

No.372 /DHC

Dated: 17.04.2010

CIRCULAR

It is circulated for information of all concerned (Advocates, Clerks, etc.) that henceforth all the queries/inquires shall be entertained by Administrative Officer (Judicial)/Branch Incharge between 12.00 p.m. to 1.00 p.m on all working days. All concerned are requested to strictly adhere to the above timings and approach the Administrative Officer (Judicial)/Branch Incharge only during this period.

By Order

Sd/-

**(RAKESH KAPOOR)
REGISTRAR GENERAL**

No. 12387-97/DHC

Dated: the 17th April 2010

Copy forwarded for information to:

1. All Registrars/Registrar-cum-Secretary to Hon'ble the Acting Chief Justice, Delhi High Court, New Delhi.
2. All Joint/Deputy/Assistant Registrars/Deputy Controller of Accounts.
3. Assistant Registrar-cum-P.A. to Registrar General.
4. All Admn. Officers (Judicial)/Branch Incharges.
5. The Honorary Secretary, Delhi High Court Bar Association, New Delhi.
6. The Honorary Secretary, Delhi Bar Association, Tis-Hazari, Delhi
7. The Honorary Secretary, Shahdara Bar Association, Karkardooma, Delhi.
8. The Honorary Secretary, New Delhi Bar Association, Patiala House, New Delhi.
9. The Honorary Secretary, Rohini Bar Association, Rohini Courts Complex, New Delhi.
10. The Honorary Secretary, Dwarka Bar Association, Sector-10, Dwarka Courts, New Delhi.
11. Notice Board



(Manoj Kr. Verma)
Assistant Registrar (Computer)